

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 804/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Npmg Developers Ltd. V/s Nile Buildtech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e),434(1)(a)&(2)&439

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR KRISHNENDU DATTA, Adv		} Petitioners	Prachi Johri
2.	Ms. PRACHI JOHRI, Adv			

ORDER

Learned counsel for the petitioner requests for some time to comply with the rules known as Companies (Transfer of pending proceedings) Rules, 2016 notified on 07.12.2016 and file compliance affidavit accordingly.

List on 25.04.2017.

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

(R. VARADHARAJAN)  
MEMBER (J)